

SCHEDULE II
FORM B - PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF M/s BHRIGU INFRA PRIVATE LIMITED

1.	Name of Corporate Debtor	M/s BHRIGU INFRA PRIVATE LIMITED
2.	Date of Incorporation of Corporate Debtor	11-08-2015
3.	Authority Under Which Corporate Debtor is Incorporated/ Registered	Registrar of Companies, Telangana, under Companies Act, 2013
4.	Corporate Identity Number of Corporate Debtor	U70101TG2015PTC100174
5.	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	Plot No. 1246, Vamsiram Jubilee Casa, Road No.62, Lane Beside Krishna Jewellers, Jubilee Hills, Hyderabad TG 500038 IN
6.	Date of Closure of Insolvency Resolution Process	10-04-2023
7.	Liquidation Commencement date of Corporate Debtor	10-04-2023 (Copy of the Order received by the Liquidator on 12-04-2023)
8.	Name and Registration number of the Insolvency Professional acting as Liquidator	PAVAN KANKANI IBBI/IPA-002/IP-N00368/2017-18/11062
9.	Address and e-mail of the Liquidator, as Registered with the Board	#302,3-6-140/ A, 3 rd Floor, City Centre, Himayat Nagar, Hyderabad - 500 029, Telangana. Email: ippavankankani@gmail.com
10.	Address and e-mail to be Used for Correspondence with the Liquidator	#302,3-6-140/ A, 3 rd Floor, City Centre, Himayat Nagar, Hyderabad - 500 029, Telangana. Email: liquidator.bhrigu@gmail.com
11.	Last Date for Submission of Claims	09-05-2023

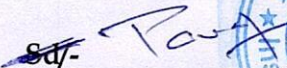
Notice is hereby given that the Hon'ble National Company Law Tribunal, Hyderabad Bench has ordered the commencement of liquidation of M/s Bhrigu Infra Private Limited on 10-04-2023 (Order copy received by Liquidator on 12-04-2023).



The stakeholders of M/s Bhrigu Infra Private Limited are hereby called upon to submit a proof of their claims, on or before 09-05-2023 to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


sd/-
PAVAN KANKANI,

Liquidator - M/s **BHRIGU INFRA PRIVATE LIMITED**

IBBI Regn No.: IBBI/ IPA-002/ IP-N00368/ 2017-18/ 11062

AFA No: AA2/ 11062/ 02/ 181023/ 202219 dated 18-10-2022 Valid till 18-04-2023

Date: 12-04-2023

Place: Hyderabad